

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई  
IN THE INCOME TAX APPELLATE TRIBUNAL  
'D' BENCH : CHENNAI

श्री जॉर्ज माथन, न्यायिक सदस्य एवं  
श्री इंदूरी रामा राव, लेखा सदस्य के समक्ष  
BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER AND  
SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER

आयकर अपील सं./I.T.A. No. 3226/CHNY/2019  
निर्धारण वर्ष /Assessment year : 2014-2015.

Shri. C. Edward Wilson,  
Cross Communication,  
No.12, Thattanvilai Road,  
Nagercoil,  
Kanyakumari Dist. 629 004.

**Vs.** The Income Tax Officer,  
Ward 1,  
Nagercoil.

**[PAN AAKPE 5566D]**  
(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by : Shri. R. Viswanathan, C.A.  
प्रत्यर्थी की ओर से /Respondent by : Shri. D. Manoj Kumar, IRS, CIT

सुनवाई की तारीख/Date of Hearing : 24-02-2020  
घोषणा की तारीख /Date of Pronouncement : 24-02-2020

**आदेश / ORDER**

**PER INTURI RAMA RAO, ACCOUNTANT MEMBER:**

This is an appeal filed by the Assessee directed against the order of the Income Tax Officer, Ward-1, Nagercoil dated 14.10.2019 for the Assessment Year (AY) 2014-2015.

2. When the appeal was taken up for hearing, the Id. Authorised Representative filed petition dated 22.02.2020 seeking permission to withdraw the appeal, stating that "instead of filing appeal before the Id. Commissioner of Appeals, Madurai, the appeal was wrongly filed before Hon'ble ITAT., Chennai" hence, the appellant sought permission of this Tribunal to withdraw the appeal.

3. In view of the above submissions and there being no objection raised by the Id. Sr. Departmental Representative, the appeal filed by the assessee is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 24th day of February, 2020, at Chennai.

Sd/-  
(जॉर्ज माथन)  
**(GEORGE MATHAN)**  
न्यायिक सदस्य/**JUDICIAL MEMBER**

Sd/-  
(इंटूरी रामा राव)  
**(INTURI RAMA RAO)**  
लेखा सदस्य/**ACCOUNTANT MEMBER**

चेन्नई/Chennai

दिनांक/Dated: 24th February, 2020.

**KV**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|--------------------------|------------------------------|-------------------------|
| 1. अपीलार्थी/Appellant   | 3. आयकर आयुक्त (अपील)/CIT(A) | 5. विभागीय प्रतिनिधि/DR |
| 2. प्रत्यर्थी/Respondent | 4. आयकर आयुक्त/CIT           | 6. गार्ड फाईल/GF        |